## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 48/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE PARTIES:

Mr. Rachit Suresh Gangar & Anr.

V/s.

M/s. Trivedi Bialetti Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Valsakh Shagi Adv. for Respondent 1

Amn Kherada Aan Lor

Ret

## <u>Order</u> CP No.48/397-398/CLB/MB/MAH/2011

Both the parties are present. This Bench will frame issue on 16.11.2016 looking at the issues filed by them.

List this matter for hearing on 16.11.2016.

sd/-B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)